New Delhi, dated the 25.04.16

Subject:-Weekly Report in respect of important developments in CBEC for the week – 18.04.16 to 22.04.16 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 18.04.16 to 22.04.16.

1. Legislative Changes:-
   • Notification No. 14/2016-Cus(ADD), dated 21.04.2016 has been issued to impose definitive anti-dumping duty on Barium Carbonate originating in or exported from China PR for a period of five years.

2. Circulars/Instructions:-
   • Circular No. 1025/13/2016-CX, dated 22.04.2016, regarding constitution of sub-committee of the High level Committee on the issue of imposition of Central Excise duty on articles of jewellery in the Union budget 2016-17.
   • Circular No. 1026/14/2016-CX dated 23.04.2016 regarding extension of time limit for taking Central Excise registration by a jewellery establishment and payment of central excise duty for the assessee jeweller.
   • Instruction vide F.No. 401/69/2016-Cus-III dated 22.04.2016 issued regarding insistence on documents of registration where not require.
   • Instruction vide F.No. 401/69/2016-Cus-III dated 22.04.2016 issued regarding re-credited Bond value in online running Bond at destination Air Cargo Complex.

(Hemambika R. Priya)
Commissioner(Coordination)